## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016
TP No. 45/397-398/NCLT/AHM/2016 (New)
CA No. 232/2013, CA No. 189/2014 & CA No.263/2014
C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHIREM R. DAVE PCS P-1 (1)

2

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner No.1. None present for Respondents No. 1, 3, 5 and 6. None present for Respondent No.2 and 4. None present for Respondent No.7.

At request of learned Counsel for Respondent no. 1, 3, 5 and 6.

List the matter on 17.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.